

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1371
ANSWERED ON:01.12.2005
ONE RANK ONE PENSION
Khanduri AVSM,Maj.Gen.(Retd.) Bhuwan Chandra

Will the Minister of DEFENCE be pleased to state:

to the reply given to Starred Question No. 162 dated August 4, 2005 regarding one Rank one Pension and state:

(a) the progress made regarding finalisation of (i) One Rank One Pension (ii) Personnel Below Officers Rank (PBOR), particularly pre-1996 and (iii) disparity in pension of Officers for General issues; and

(b) the time by which these issues are likely to be finalised?

Answer

(SHRI BIJOY KRISHNA HANDIQUE)
MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(a) The Group of Ministers, after deliberations, has finalised its recommendations, which are currently under consideration of the Cabinet. The issue of pension of Major General vis-a-vis Brigadier is under consideration in consultation with Ministry of Finance.

(b) It is not possible to indicate any time limit.